

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 04
CA(CAA)-101(PB)/2019

IN THE MATTER OF:

Europlus Financial Services Ltd. and
Alankit Technologies Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. V.K SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENTS

For the petitioner:

Ms. Rekha Mittal, AR

ORDER

Arguments heard. Order reserved.

-Sd-

(M.M.KUMAR)
PRESIDENT

-Sd-

(V.K SUBBURAJ)
MEMBER (TECHNICAL)